

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO. 1035
ANSWERED ON- 29/07/2024

MISUTILISATION OF UNIVERSITY FUNDS

1035. SHRI KODIKUNNIL SURESH:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that one crore plus rupees is being spent from University Funds by the vice chancellors of Kerala University of Fisheries and Ocean Studies (KUFOS), Kannur University, and Calicut University in Kerala to argue their cases in Supreme Court and in legal charges;
- (b) whether the Government has sought a response from the State Government of Kerala in this matter;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR.SUKANTA MAJUMDAR)

(a) to (d): State Universities are established by an Act of the State Legislature and comes under purview of the concerned State Government. Academic as well as administrative and financial matters of the state University are governed by the rules/regulations made under the provisions of the Act by which it has been established. Managing and monitoring of expenditure of a State University does not come under the purview of the Central Government.
